



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 1079/2015

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New Delhi, this the 28th day of January, 2020

Hon'ble Mr. S. N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)

Smt. Vandana Rajawat, aged 37 years,
Wife of Shri Dinesh Kumar,
LDC of Medical Council of India,
Resident of AG-583,
Shalimar Bagh,
Delhi – 110088.

...Applicant

(By Advocate: None)

Versus

1. Delhi Subordinate Service Selection Board,
(Through it's Chairman),
Government of NCT Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi – 110092.
2. Government of NCT Delhi,
(Through its Chief Secretary),
Delhi Secretariat,
I.P. Estate,
New Delhi – 110002.

...Respondents

(By Advocate: Mr. Anuj Kumar Sharma for Ms.
Esha Mazumdar)



ORDER (ORAL)

S. N. Terdal, Member (J):-

None for the applicant. There was no representation for the applicant on 06.08.2019, 03.10.2019 and 20.11.2019. Page | 2

2. Hence, the OA is dismissed for non-prosecution. Pending MAs, if any shall stand disposed of. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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